

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 114 OF 2017

Dated: 17th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Kishangarh Hi-tech Textile Park Ltd. (KHTPL) Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. Aditya Madan
Mr. Dhruv Varma for R-3

ORDER

At the request of the learned counsel for respondents, list the matter
on **10.10.2018.**

**(S.D. Dubey)
Technical Member**

mk/tpd

**(Justice Manjula Chellur)
Chairperson**